GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF PHARMACEUTICALS

LOK SABHA

UNSTARRED QUESTION No. 400

TO BE ANSWERED ON THE 26th April, 2016

Regulation of Pharmaceuticals & Drugs

400. SHRI PRABHAKAR REDDY KOTHA:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether it is a fact that the Government is rolling out tough policies in a regulatory overhaul of pharmaceutical sector that includes banning and controlling of drug prices and withdrawing of tax benefits, if so, the details thereof; and
- (b) whether the Government has taken note of the possible effects of these regulations on 'Make In India' initiative, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

- (a) The government keeping in view the economic interest of the country and the well being of the consumers have been rolling out various policies at regular intervals keeping pace with the global economy.
- (b) Before taking any decision, the government takes into overall consideration the interests of the country and the consumers so as to minimize any adverse affect of these policies, if any.

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